

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 451
ANSWERED ON 30/11/2021

INCENTIVE UNDER PMGSY

451. SHRI PINAKI MISRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during each of the last three years, State/UT-wise, including in Odisha;
- (b) the criteria for setting road construction targets;
- (c) the details of financial incentives given to best performing States, particularly with regard to maintenance of roads;
- (d) the criteria for determining the best performing States; and
- (e) the status of implementation of the Electronic Maintenance of PMGSY roads (eMARG) initiative, and the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The details of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and current year, State/ UT-wise, including in Odisha are given at **Annexure-I**.

(b) The criteria for road construction targets are set annually in consultation with the States, keeping in view the balance works left with the States, capacity of the State Executing Agencies and anticipated sanction of projects during the year.

(c) to (d) Maintenance of roads constructed under the programme is the responsibility of the State Governments and all road works are covered by initial five year maintenance contract to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds are to be provided by the State Government. Maintenance of roads beyond 5 years is also to be done by the State Government.

Since 2016-17, financial incentives are being given to top performing States, which show higher achievement in the year on the basis of set parameters. These funds are to be used by the States for renewal of roads after 5 year Defect Liability Period (DLP). The current parameters for determining the best performing States for grant of financial incentives under PMGSY, which are applicable since 2020-21 are as under:-

- (i) Achievement of Target Length during the year.
- (ii) Achievement of Target Habitations during the year.
- (iii) Length constructed using New Technology during the year.
- (iv) Expenditure on maintenance of roads within Defect Liability Period (DLP)
- (v) Road Length renewed during the year post DLP.
- (vi) Quality of maintenance works as brought out by National Quality Monitor Inspections.

The details of financial incentive released to States during the last 4 financial years and the current year are given at **Annexure-II**.

(e) As a measure of enhancing the focus on maintenance of roads during the defect liability period (five years from the date of completion of road) and streamlining the delivery of routine maintenance of PMGSY roads on the basis of performance based maintenance contract, eMARG has been implemented in all the states. eMARG is an online platform, used by all the states, that monitors maintenance of PMGSY works for five years since the date of completion (i.e. under Defect Liability Period -DLP)

eMARG is currently getting utilized across 27 states and 2 UTs by 1,254 (97%) PIUs. 11,466 (89%) contractors have been onboarded on eMARG. Out of 42957 roads under DLP, 93% have been registered on eMARG. Since FY 2019-20, payment of 4,27,810 bills amounting to a total of Rs. 970 crore has been made to contractors through eMARG. Out of which, Rs. 444.00 crore has been paid during FY 2021-22.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No 451 due for reply on 30.11.2021

Details of roads (Km) constructed under PMGSY during the last three years and current year					
Sr.No.	State/UT	2018-19	2019-20	2020-21	2021-22 (upto 25.11.2021)
1	Andaman And Nicobar Islands (UT)	0	0	31	10
2	Andhra Pradesh	337	301	531	592
3	Arunachal Pradesh	1318	1731	1796	106
4	Assam	4295	3647	2682	641
5	Bihar	4222	719	2255	853
6	Chhattisgarh	3112	1952	4688	803
7	Goa	0	0	0	0
8	Gujarat	14	0	202	80
9	Haryana	5	0	224	1013
10	Himachal Pradesh	1334	1087	1916	1297
11	Jammu And Kashmir	1559	1175	3167	1414
12	Jharkhand	3570	1408	2008	367
13	Karnataka	6	6	566	1028
14	Kerala	314	126	77	17
15	Madhya Pradesh	4521	1872	2956	1929
16	Maharashtra	267	120	181	27
17	Manipur	852	754	893	108
18	Meghalaya	211	274	728	340
19	Mizoram	267	345	246	187
20	Nagaland	209	189	36	62
21	Odisha	8130	5298	1844	290
22	Pondicherry (UT)	0	0	0	0
23	Punjab	247	29	1	69
24	Rajasthan	2528	103	1856	1803
25	Sikkim	352	68	157	44
26	Tamilnadu	2167	1066	871	975
27	Tripura	169	85	109	72
28	Uttar Pradesh	1688	376	711	345
29	Uttarakhand	1756	2036	3365	501
30	West Bengal	5111	2180	2179	180
31	Telangana	381	206	315	313
32	Ladakh (UT)	63	151	86	109
Total		49,007	27,305	36674	15573

Annexure referred to in reply to part (b) to (d) of Lok Sabha Unstarred Question No 451 due for reply on 30.11.2021

Financial Incentive Details[Rs in Crore]						
S.No	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	-	52.37	32.98	39.60	36.47
2	Assam	73.76	-	36.18	-	-
3	Bihar	74.77	-	79.43	-	-
4	Chhattisgarh	-	-	-	75.15	87.44
5	Haryana	20.25	-	13.2	15.67	-
6	Himachal Pradesh	86.61	39.39	26.12	32.59	-
7	Jammu & Kashmir	-	-	9.31	-	-
8	Jharkhand	-	34.37	-	-	-
9	Karnataka	71.95	-	46.63	-	47.12
10	Kerala	-	-	5.11	6.66	-
11	Madhya Pradesh	200.24	219.55	144.19	180.27	198.18
12	Manipur	15.82	12.5	-	-	-
13	Meghalaya	5.9	4.36	-	-	-
14	Odisha	175.67	109.61	73.68	95.94	155.48
15	Punjab	20.66	20.42	-	-	-
16	Rajasthan	-	230.36	150.05	184.74	-
17	Sikkim	14.21	-	-	-	-
18	TamilNadu	55.58	45.32	30.14	40.07	48.33
19	Tripura	-	-	-	9.66	-
20	Uttar Pradesh	240.22	-	116.63	-	-
21	Uttarakhand	20.85	15.9	-	-	-
22	West Bengal	-	58.35	40.54	57.70	88.31
Total		1076.49	842.5	804.19	738.05	662.13
